society, for the transformation of economic and social order in the country. It is in this direction that I would like to request and appeal to the Government to change their present approach. They should think of a new approach which is the need of the hour. Thank you very much.

THE DEPUTY CHAIRMAN: The House stands adjourned till 2 P.M.

> The House then adjourned for lunch at seven minutes past one of the clock.

The House reassembled after lunch at two of the clock, the Vice-Chairman (SHRI D. THENGARI) in the Chair.

DEPUTATION OF REFERENCE TO TEA-SCHOOL AND COLLEGE CHERS FROM .WEST BENGAL

SHRI BHUPESH GUPTA (West Bengal) Mr. Vice-Chairman, to-day a demonstration of school and college teachers from West Bengal has come; they are also coming to Parliament. We see from the newspapers that they shall be meeting the authorities including the Prime Minister, the Education Minister and the President. Naturally we would like to know in what manner the Government is going to treat the demonstrators because their demands are legitimate and long-standing and we always hear sermons about the well-being of the teachers and very many other things of that sort. Now, here are teachers who have come from the State of West Bengal to make representations to the people and the authorities here. They have also taken the opportunity of Parliament being in session so that the Members of Parliament, no doubt sympathetic to their cause, can pay attention to them and brine their influence to bear upon the authorities to meet the demands of the school and college teachers. They shall be appearing here near the gates of Parliament at about 4 O'clock, I understand. I hope Members of Parliament will see them. Mr. Vice-Chairman, I request you also, since you are in the Chair, to see them. You should see them not only as a leader of a particular party...

SHRT RAJNARAIN (Uttar Pradesh): As a labour leader.

SHRI BHUPESH GUPTA: ... not only as a leader of a particular party, or as a labour leader, but as the incumbent of this office temporarily. I think it will be very good if you went there and told them that sentiments have been voiced on the floor of the House supporting their demands. I do not think there is anybody in the House here who would oppose the granting of the demands of the teachers and it would be very good if you personally conveyed the wishes and sympathy and support of the entire House to the teachers who have come all the way from West Bengal to make their representation to the authorities concerned. I am sure my friend, Mr. Rajnarain, would have something to say on this.

SHRI CHITTA BASU (West Bengal): Mr. Vice-Chairman, it is all the more important

श्री राजन रायण: मैं तो आपने कहने के लिये तैयार हं कि इस सदन की तरफ से प्रस्ताव भेज दिया जाय कि यह सदन सर्वसम्माति से आग्रह करता है सरकार से-अीर चेतावनी भी देता है--कि अध्यापको की मांग पूरी कर दी जाय, अध्या-पकों की मांग जरूरी है, जायज है, बहुत पूरानी है। इतनी दूर से वेंचल कर आये हैं, उनके कार्यक्रम और मीटिंग पर प्रतिबन्ध हो, यह ठीक नहीं है। आप हमारी भावनाएं सरकार तक पहुंचा दें और राष्ट्रपति को कहें, शिक्षा मंत्री को कहें, प्रधान मंत्री को कहें कि राज्य सभा का पूर्ण सदन चाहता है कि अध्यापकों की मांग पूरी की जाय।

because there is a demand for a larger allocation for Education.

SHRI BHUPESH GUPTA: The Government should say something.

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): We will convey it to the Government.

SHRI CHITTA BASU: On the floor of this House it has been pointed out many times before that the genuine demands of the teachers of all categories— primary school, secondary school and also college teacherscould not be met because of paucity of funds. Now these teachers are coming to Parliament with the demand that a larger allocation of funds should be made available.

श्री शीलनद्र थाजी (विहार) : पाइन्ट आफ आर्डर । यह तो टीचर्स का सवाल है । वेस्ट बंगाल गवर्नमेंट उनकी मांग को पूरा कर सकती है। यहां रेज करने की क्या आवश्यकता है ?

THE VICE-CHAIRMAN (SHRI D. THENGARI): The Chair has allowed it to be mentioned.

SHRI CHITTA BASU: They have made a representation to the Govern ment of West Bengal and the Govern-»f West Bengal wants that a larger allocation should be made for Educa tor the State. For that purpose want financial assistance from the Centre. Now, it is not a question of West Bengal State alone ...

THE VICE-CHAIRMAN (SHRI D. THENGARI): Please be brief.

SHRI CHITTA BASU: Therefore, Mr. Vice-Chairman, it is not a question of West Bengal State alone. It has been mentioned in this House that teachers of all categories of all States have been demanding greater amenities of life and that demand could not be acceded to because of paucity of funds, as our Union Education Minister has pointed out earlier. Therefore, their demand is a national demand, that is, a larger allocation should be made for Education. Unless education is successful, nothing is going to happen in our country by way of development.

SHRI BANKA BEHARY DAS (Orissa): Mr. Vice-Chairman, I fully associate myself with the demands of West Bengal teachers and I fully support what has been said by Mr. Bhupesh Gupta. In this connection, I would like to say that this demand is not confined only to West Bengal, but it concerns the entire country. For the last three weeks, the teachers of Orissa are squatting before the Education Minister's house and I am told that yesterday he was also "gheraoed" in Orissa. So, in view of the fact that the Finance Commission's recommendation has come and Orissa is not satisfied with that recommendation, and in view of the fact that the Fourth Plan is going to be finalised, I would request the Government to take cognizance of the demands of the teachers so that more allocation is made in the Education budget, so that the State Governments witl be in a position to satisfy to some extent, if not to the full extent, the demands of the teachers.

SHRI KALYAN ROY (West Bengal): Mr. Vice-Chairman, I support what Mr. Bhupesh Gupta has said. It is not that it is only teachers from West Bengal are coming on a massscale. After all, one must understand that the teachers get very little wages or emoluments, much less than even what the junior I.A.S. officers working here get. Secondly, the Education Minister himself is leading this deputation of teachers. So, in view of the urgency and seriousness of the education problem and the plight of the teachers, it is desirable that the House should be adjourned for some minutes and we should address

SHRI M. M. DHARIA (Maharashtra): Mr. Vice-Chairman, I express my sympathies and share the feelings of my friend, Mr. Bhupesh Gupta, and others. I feel that this is a national problem. It is not a problem of teachers from West Bengal only. It is a national problem and let us not forget that the teachers, who are supposed to create a new, ideal youth in the country, are a neglected lot in the country and a time has come for the Central Government and the State Governments to sit together and to see that they are properly respected and honoured in this country and that they get enough emoluments to serve this country.

THE VICE-CHAIRMAN (SHRI D. THENGARI): Mr. Barbora.

SHRI BHUPESH GUPTA: Dr. Ram Subhag Singh should say something on behalf of the Government

THE VICE-CHAIRMAN (SHRI D. THENGARI): You have mentioned it; that is

SHRI M. M. DHARIA: He has said that he would convey the feelings to the Government.

SHRI BHUPESH GUPTA: I would like to hear their reaction. Mr. Vice-Chairman, you have been excellent in allowing us to voice the grievances of the teachers.

SHRI DAHYABHAI V. PATEL (Gujarat): Did you ask for a certificate, Mr. Vice-Chairman?

SHRI BHUPESH GUPTA: I hope that this is an issue which transcends all party barriers. It is a human and cul-turai issue. I do not think we should

treat it purely as a party issue at all. 1 believe many of the teachers who are corning here do not belong to any political party; they do not have any political affiliations. Parties are involved because after all, they are supported by one or the other party. Now, we have raised an issue of such dimensions on the floor of the House and invited the attention of the Government. Sir, I am not asking Dr. Ram Subhag Singh to make a commitment here. First of all, he is not the Minister in charge and lly, it would not be proper for me to ask him in the present situation when he has not consulted his colleague. I think he should in all fairness express his initial reactions to this and convey to the members of the Cabinet...

VICE-CHAIRMAN (SHRI D. THENGARI): Kindly take your seat.

SHRI BHUPESH GUPTA: .. what the House has felt from all sides. He should convey it to the Prime Minister and naturally to his colleague, the Education Minister, also. We are interested in his reactions. I do not think Dr. Ram Subhag Singh is a man who is not sensitive to such matters, and since he is sensitive to such matters I do hope he will say something on this subject.

THE VICE-CHAIRMAN (SHRI D. THENGARI): Kindly sit down.

SHRI BHUPESH GUPTA: No. no. You ask him to say something.

THE VICE-CHAIRMAN (SHRI D. THENGARI): I have allowed you and you have mentioned it here. Kindly sit down,

SHRI BHUPESH GUPTA: On a point of order, Mr. Vice-Chairman. Dr. Ram Subhag Singh is prepared to say something but you are preventing him. Am I wrong, Dr. Ram Subhag Singh ? Mr. Vice-chairman, he is prepared to say something.

SHRI M. M. DHARIA: Dr. Ram Subhag Singh has already stated that he will convey the feelings of the House to his colleague.

SHRI BHUPESH GUPTA: Let him We did not hear him. get up and say that. Whpt did he say?

श्री राजनारायण: श्रीमन, जब राम सुभव सिंह जी ने यह कहा है तो मोहन धारिया साहब को क्या तकलीफ है ?

Appropriation

THE VICE-CHAIRMAN (SHRI D. THENGARI) : Do you wish to say something?

DR. RAM SUBHAG SINGH: I have heard what has been expressed here and I will convey the sentiments to the Education Minister. I know that the teachers who have come from there are probably going to meet the Education Minister as well as the Prime Minister in case they find time for them. I have also known something about Orissa. I will convey all these things to my colleagues.

THE VICE-CHAIRMAN (SHRI D. THENGARI): The matter is over. Now, Mr. Barbora.

SHRI NIREN GHOSH (West Bengal): No, no, Mr. Vice-Chairman. Just one minute. I was told that about two to three thousand teachers from our State would come before Parliament. If that is so, if they have come already, the Education Minister and others should go out to meet them there.

THE VICE-CHAIRMAN (SHRI D. THENGARI): That is enough. Now Mr. Barbora.

I. THE APPROPRIATION (RAIL-WAYS) NO. 3 BILL, 1969

II. THE APPROPRIATION (RAIL WAYS) NO. 4 BILL, 1969—contd.

श्री जी० बरबोरा (आसाम) : उपसभाध्यक्ष महोदय, यह जो रेलवे एप्रोप्रिएशन विल है मैं इस का विरोध करता हूं क्योंकि यह बजट इस्टीमेट्स से भी ज्यादा रेलवेज में खर्च करने के बारे में है।

रेलवेज में हिन्दुस्तान में एमे भी बहुत ज्यादा खर्च किया गया है और उस में फिजूल-खर्ची बहुत ज्यादा है । सारे हिन्दुस्तान में अभी भी रेलवेज की तरक्की के बारे में और खास कर देश के पिछड़े इलाकों में अभी तक सरकार की ओर से कुछ नहीं किया गया है।